

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>20/4/93</u>	Mr. G. K. Rameshwar - Counsel for the Petitioner MP is allowed and the petitioner are permitted to file joint application. <i>(B. B. Mahajan)</i> Member (Am.) <i>(D. L. Mehta)</i> Vice-Chairman
	App. Dnt. to the supp. Appeal as vide <u>3053</u> Date <u>5-5-93</u> <i>(Signature)</i> CLERK C.A.T. Bench